

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3796
ANSWERED ON:19.12.2006
KILLING OF PERSONS IN POLICE FIRING
Jha Shri Raghunath

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) The total number of persons killed/ injured in firing by Delhi Police during each of the last three years, particularly on September 20, 2006;
- (b) The details under which circumstances police undertake firing and those circumstances warranted particularly during Delhi Bandh on September 20, 2006 ;
- (c) Whether the Government has conducted inquiry in each incident of firing ;
- (d) If so, the main findings thereof; and
- (e) The action taken by the Government against the police officials found guilty ?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY)

(a) & (b): Except one incident of firing on 20th September, 2006 during the course of Delhi Bundh, no other incident of firing on mob by Delhi Police was reported during the years 2003, 2004, 2005 and 2006 (up to 14th December). During `Delhi Bandh` on 20th September, 2006 organised against ongoing sealing and demolition drives by MCD, the mob in the North-East District turned out violent causing damage to public property at several places including property of Delhi Metro Rail Corporation; obstructing traffic ;

indulging in brick batting; and even firing from country made pistols.As a result, 103 personnel of Delhi Police and four officials of Delhi Fire Service were injured. The Police adopted all preventive measures to control the unruly mob including use of tear gas shells, firing of plastic bullets and firing in air to control the unruly mobs. However, since these could not prove effective, it had to resort to firing in discharge of its bonafide official duties.

(c) : No Sir.

(d)&(e) : Do not arise.